

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 105**  
**(IB)-583(PB)/2019**

**IN THE MATTER OF:**

Amit Sinha & Ors.

.... Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 10.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner: Mr. Rajesh Kumar, Mr. Abhishek Kaul,  
Mr. S.N Maurya, Advs.

For the respondent Mr. Sumesh Dhawan, Ms. Vatsala Kak,  
Mr. Apporva Chowdhayr, Advs.

Mr. Rajat Malhotra, Mr. Akshay R., Advs.

**ORDER**

For order see, CP No. (IB)-1596(PB)/2018.

10.04.2019.  
Aarti Makker